

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No. 4123 of 2020**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner : Mr. Indrajit Sinha, Advocate  
For the State : Mr. Prabhu Dayal Agrawal, APP  
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**02/ 20.07.2020** Heard through V.C.

2. As prayed for by the learned counsel for the petitioner, defects as pointed out by the registry, is hereby ignored.
3. Call for the case diary from the court concerned.
4. Put up this case on **02.09.2020**.

**(Deepak Roshan, J.)**

Pramanik/